

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General Camp at Srinagar)

Subject: Retirement of Sh. Sobha Ram Gandhi, Registrar Judicial, High Court of J&K and Ladakh, Jammu, on 30th November, 2023.

ORDER

No: 1386 of 2023/RG/GS

Dated: 30.11.2023

Consequent upon the superannuation of Sh. Sobha Ram Gandhi, Registrar Judicial, High Court of J&K and Ladakh, Jammu, on 30.11.2023, Sh. Rajinder Sapru, Registrar Rules, High Court of J&K and Ladakh, shall hold the additional charge of the post of Registrar Judicial, Jammu, in addition to his own duties, w.e.f. 01.12.2023, till further orders.

By order.


(Shahzad Azeem)

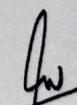
Registrar General

Dated: 30.11.2023

No: 53435-50-RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr/Ms. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu
7. Member Secretary, J&K Legal Services Authority, Jammu.
8. Registrar IT, High Court of J&K and Ladakh, Jammu.
9. Registrar Judicial, High Court of J&K and Ladakh, Srinagar.
10. Secretary, High Court Legal Services Committee, Jammu.
11. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar
.....for information.
12. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
13. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar for information and maintaining the record of the same.
14. Office file.


Registrar General